

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

File No.HC.III-77/2005/G

Dated Guwahati, the 24th May, 2017

ORDER No. 31

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot / re-allot the Courts and Office Chambers to the Hon'ble Judges w.e.f. 03-06-2017 as follows: -

1.	Hon'ble Mr.Justice Hrishikesh Roy	Court No.2 with attached Chamber
2.	Hon'ble Mr.Justice A.K.Goswami	Court No.3 with attached Chamber
3.	Hon'ble Mr.Justice Ujjal Bhuyan	Court No.4 with attached Chamber
4.	Hon'ble Mr.Justice L.S.Jamir	Court No.5 with attached Chamber
5.	Hon'ble Mr.Justice M.R.Pathak	Court No.6 with attached Chamber
6.	Hon'ble Mr.Justice Manojit Bhuyan	Court No.7 with attached Chamber
7.	Hon'ble Mr.Justice Michael Zothankhuma	Court No.8 with attached Chamber
8.	Hon'ble Mr.Justice Suman Shyam	Court No.9 with attached Chamber
9.	Hon'ble Mr.Justice Paran Kumar Phukan	Court No.10 with attached Chamber
10.	Hon'ble Mrs.Justice Rumi Kumari Phukan	Court No.11 with attached Chamber
11.	Hon'ble Mr.Justice Songkhupchung Serto	Court No.12 with attached Chamber
12.	Hon'ble Mr.Justice A. M. Bujor Barua	Court No.13 with attached Chamber
13.	Hon'ble Mr.Justice Kalyan Rai Surana	Court No.14 with attached Chamber
14.	Hon'ble Mr.Justice Prasanta Kumar Deka	Court No.15 with attached Chamber
15.	Hon'ble Mr.Justice Nelson Sailo	Court No.16 with attached Chamber
16.	Hon'ble Mr.Justice Ajit Borthakur	Court No.17 with attached Chamber
17.	Hon'ble Mr.Justice Hitesh Kumar Sarma	Court No.18 with attached Chamber
18.	Hon'ble Mr.Justice Mir Alfaz Ali	Court No.19 with attached Chamber

By Order,

Sd/- M.K.Kalita
REGISTRAR (ADMN.)

Memo No. HC III - 77/ 2005/ 4544 /G dated 24th May, 2017

Copy forwarded to: -

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He/She is requested to place the Order before Hon'ble Judge stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.

Cont...

5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
10. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


24/5/2017
REGISTRAR (ADMN.)
